

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE

**RAJYA SABHA
UNSTARRED QUESTION NO. 1081**

TO BE ANSWERED ON THURSDAY, MARCH 09, 2017

FELLOWSHIPS IN SPACE LAW

1081. SHRI NAZIR AHMED LAWAY:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has any proposal to provide fellowships in the field of research in space law;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE

(DR. JITENDRA SINGH):

(a), (b) & (c)

No Sir. As of now, Department of Space (DOS) has no proposal to provide fellowships in the field of research in space law. However, support is provided by Indian Space Research Organisation (ISRO)/DOS towards conduct of conferences and seminars on space law by academic institutions and professional bodies. ISRO/DOS has also been providing support for the participation of Indian Law student teams in Manfred Lachs space law Moot Court competition conducted annually by International Institute of Space Law (IILS), Paris.
